

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/256/2023, IA (CA)59/2023, IA (CA)58/2023, IA (CA)236/2023, Contempt Petition (CA)14/2023, IA (CA)/62/2024, IA (CA)/61/2024, IA (CA)/138/2024 in Company Petition/6/2023
NAME OF THE COMPANY	Paradise Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Ranga Raju Kosuri
NAME OF THE RESPONDENT(S)	Paradise Ventures Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/256/2023

Present: Ld. Counsel Ms. L. Madhavi Latha for the Applicant.

Ld. Counsel Ms. Kavitha Rani for the Respondents No. 1,2,3& 4.

Ld. Counsel Mr. Madhu Sharma for the Respondents No. 6,7,10&11.

None for the Respondent No.8.

Pleadings completed. For hearing, matter is adjourned to 06.08.2024.

IA (CA) 59/2023, IA (CA) 58/2023

Present: Ld. Counsel Ms. L. Madhavi Latha for the Applicant.

Ld. Counsel Ms. Kavitha Rani for the Respondents No. 1,2,3& 4.

Ld. Counsel Mr. Madhu Sharma for the Respondents No. 6,7,10&11.

None for the Respondent No.8.

Pleadings completed. For hearing, matter is adjourned to 06.08.2024.

Contd..

(2)

IA (CA) 236/2023

Present: None for the Applicant.

Ld. Counsel Ms. Madhavi Latha for the Respondents No.1 & 2.

Pleadings completed. For hearing, matter is adjourned to 06.08.2024.

Contempt Petition (CA) 14/2023

Present: Ld. Counsel Ms. L. Madhavi Latha for the Applicant.

Ld. Counsel Ms. Kavitha Rani for the Respondents No. 1,2,3& 4.

Ld. Counsel Mr. Madhu Sharma for the Respondents No. 6,7,10&11.

None for the Respondent No.8.

Pleadings completed. For hearing, matter is adjourned to 06.08.2024.

IA(CA) /62/2024

Present: Ld. Counsel Ms. L. Madhavi Latha for the Applicant.

Ld. Counsel Ms. Kavitha Rani for the Respondents No. 1,2,3& 4.

Ld. Counsel Mr. Madhu Sharma for the Respondents No. 6,7,10&11.

None for the Respondent No.8.

Pleadings completed. For hearing, matter is adjourned to 06.08.2024.

IA(CA) /61/2024

Present: Ld. Counsel Ms. L. Madhavi Latha for the Applicant.

Ld. Counsel Ms. Kavitha Rani for the Respondents No. 1,2,3& 4.

Ld. Counsel Mr. Madhu Sharma for the Respondents No. 6,7,10&11.

None for the Respondent No.8.

Pleadings completed. For hearing, matter is adjourned to 06.08.2024.

IA(CA) /138/2024

Present: Ld. Counsel Ms. Kavitha Rani for the Applicant.

Ld. Counsel Ms. L. Madhavi Latha for the Respondent.

Counter filed. Pleadings completed. For hearing, matter is adjourned to 06.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)